

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1480**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)**

**SPECIFIC PROCEDURE FOR SELECTION OF CAPITAL CITY**

**1480. SHRI KESINENI SRINIVAS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is any specific procedure for selection of capital city of a State;**
- (b) if so, the details thereof;**
- (c) the details of the manner in which Jharkhand, Chhattisgarh and Uttarakhand chose their capital cities;**
- (d) whether the Government can play a role in such selection; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e): Capital city of a State is decided by the respective State Government.**

**Central Government has no role in it.**

**\*\*\*\*\***